

Name of the Corporate Debtor: Colour Roof (India) Limited; Date of Commencement of CIRP: 30-06-2023; List of Creditors as on: 19-07-2024; Name of IP: Mr. Ashutosh Agarwala; Process Number: 2; Last 5 digit of registration number: 11901

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2041544572	1	2041544572	66.75		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	37	3313912	34	1865407	0.06		1450853		Annexure 5
6	Operational creditors (Employees)	116	43529982	81	20903720	0.68		23330442		Annexure 6
7	Operational creditors (Government Dues)	8	1352103030	8	824563862	26.96		527539168		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	96	15003804847	96	169633583	5.55	786758903	14047412361		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		258	18444296343	220	3058511144	100.00	786758903	14599732824	0	